

[Sh. B.K. Gadhvi]

12.09 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

[English]

SHRI. M.THAMBIDURAI (Dharmapuri)
: I beg to present the Fifty -eighth Report
(Hindi and English versions) of the commit-
tee on Private Members' Bill and Resolu-
tions.

12.09 1/4 hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES

Fourteenth Report

[English]

PROF. NARAIN CHAND PARASHAR
(Hamirpur) I beg to present the Fourteenth
Report (Hindi and English versions) of the
Committee on Government Assurances.

12.09 1/2 hrs.

COMMITTEE ON PAPERS LAID ON
THE TABLE

[English]

(i) Twenty-first and Twenty-Second
Reports

PROF. NIRMALA KUMARI SHAKTA-
WAT (Chittorgarh): I beg to present the
Twenty-firstly and Twenty-Second Reports
(Hindi and English versions) of the Commit-
tee on Papers Laid on the Table.

[English]

(ii) Minutes of Sittings

I beg to lay on the Table Minutes (Hindi

and English versions) of the Sittings of the
Committee on Papers Laid on the Table
relating to their Twenty-first and Twenty -
second Reports.

12 10 hrs.

[English]

MATTERS UNDER RULE 377

- (i) Demand for handing over the
construction of proposed
thermal power plant at Manga-
lore to Karnataka Power Cor-
poration Ltd.

SHRI V. SREENIVASA PRASAD
(Chamarajanagar) : The Government of
India with the help of the Soviet Union Pro-
pose to construct a Multifuel Thermal Power
Plant at Mangalore in Karnataka. Karnataka
State is starved of power and needs lot of
power with all the resources in Hydrel. Karna-
taka State would get only 27 per cent of the
power generated by the proposed plant at
Mangalore which is too small to meet the
power demand in the State.

The Karnataka Power Corporation
Limited has been deprived of the opportu-
nity to construct the Multifuel Thermal
Power Plant at Mangalore, even though it
has got capabilities to construct and operate
the power plant in an efficient manner. The
Engineers of the Karnataka Power Corpora-
tion Limited have already achieved success
in the operation of Raichur Thermal Power
Station. If the Mangalore Thermal Power
Plant is handed over to the Karnataka Power
Corporation Limited, the job opportunities to
Kannadigas will also be available.

I urge the Union Government to hand
over the proposed Thermal Power Plant to
Karnataka Power Corporation Limited and
also provide all possible help in the success-
ful construction and commissioning of the
said power plant.